<u>In the National Company Law Tribunal, New Delhi</u> <u>Registrar</u>

CP No. 646/2016

SECTION OF THE COMPANIES ACT: 391 & 394

In the matter of:

M/s. RRB Master Holdings Ltd. & Ors.

..... Petitioner

Order deliver on 18.07.2017

Coram: Shiv Ram Bairwa, Registrar

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For the Petitioner (s)

Shri Sandeep Bhuraria, Advocate

Shri Dinesh Kapoor, Advocate Ms. Radhika Khurana, Advocate

For Regional Director

Shri Manish Raj, Company Prosecutor

For official Liquidator

Ms. Chetana Kandpal, Company Prosecutor

ORDER

Advocate for the petitioner has filed two sets of the petition on 11.7.2017. Today, he filed two copies of RD report which was filed before the Hon'ble High Court of Delhi.

OL has filed its report on 17.7.2017.

The representative of RD requested for two weeks time to file original RD report.

List the matter on 01.08.2017.

(Shiv Ram Bairwa) Registrar